

DIVISION BENCH  
COURT - I

O-206

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P. (IB)/287(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12<sup>TH</sup> JULY 2024**

|                  |   |
|------------------|---|
| IN THE MATTER OF | <b>RAFTECH MULTITRADERS PRIVATE LIMITED<br/>VS<br/>MANGALNAYAK SHOPPERS PRIVATE LIMITED</b> |
| UNDER SECTION    | <b>IBC UNDER SEC 9</b>  |

**Appearances (via video conferencing/physically)**

Ms. Deepali Jaiswar, Adv. ] For the Financial Creditor  
Ms. Raina Birla, Adv. ]

Mr. Siddhanth Makkar, Adv. ] For the Resolution Professional

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **29.08.2024**.

**Satyajit Roy  
(Court Officer)**